

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/18/ (IB)/CB/2018

NAME OF THE PETITIONER(S) : P.B RADHAKRISHNAN

NAME OF THE RESPONDENT(S) : DELEO CONSTRUCTION PVT LTD

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Preethi S. Asan. Counsel for Petitioner Geetha & [Signature]

2. B. Pragadeesh Counsel for Respondent [Signature]  
Rav  
Amoorthy,

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that his client is ready to settle the dues and prayed for time. At request, time is enlarged. Put up on 07.03.2018 at 10.30 A.M.

*sd/-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk